

4. Insecticidal spray operations have been undertaken in all rural areas, which have incidence of two or more cases per thousand population.

5. Adequate quantity of anti-malaria drugs have been supplied to the States and Union Territories Governments. Drug Depots/Drug Distribution Centres/Fever Treatment Centres have been opened from where anti-malarial drugs are available conveniently to the public free of cost. In a few areas where resistance to chloroquine by parasites has been noticed, alternative anti-malarials like quinine have been supplied.

6. Anti-larval operations under Urban Malaria Areas Programme have been intensified. The Scheme has been extended to 38 towns during 1977-78 besides continuing it in the already existing 28 towns.

7. For early examination of blood smears and providing quick medical treatment, to positive cases, laboratory services have been decentralised to the P.H.C. level.

8. Supervision of the field staff has been toned up.

9. Steps have been taken for undertaking both fundamental and operational research in Malaria.

10. Intensive campaign has been started in North Eastern region with World Health Organisation assistance for containing the spread of *P. Falciparum* infection.

11. Steps have been taken for imparting health education regarding the disease and for seeking cooperation of public organisations e.g. Panchayats School teacher students, Youth Organisations, Medical Practitioners etc. in controlling the disease.

Mineral Resources of Himachal Pradesh

743. SHRI DURGA CHAND: Will the Minister of STEEL AND MINES be pleased to state:

(a) the mineral resources tapped in Himachal Pradesh during the last three years; and

(b) the steps being taken to make a survey of all the minerals hidden in Himachal Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) During the last three years major minerals like rocksalt, limestone and barytes; besides minor minerals such as slate, ordinary clays, sand, kankar and building stones were mined in Himachal Pradesh.

(b) Geological Survey of India and State Directorate of Industries are actively engaged in survey and exploration of minerals in Himachal Pradesh. During 1977-78 field season, Geological Survey of India intends to investigate for cement grade limestone in Simla District, clay in Mandi district, slate in Kulu, Kangra and Mandi districts and for antimony-lead-zinc around Bara-Shigri glacier in Lahaul-Spiti district.

Reorganisation of Statutory Tripartite Bodies

744. SHRI DINEN BHATTACHARYA: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government have not yet reorganised statutory tripartite bodies like the ESI Corporation, Provident Fund Trustees etc.;

(b) if so, the reasons therefor;

(c) whether the Congress Government constituted these Committees on

the basis of political consideration; and

(d) the steps taken by Government to undo these political consideration?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KRIPAL SINHA): (a) and (b). The question of reconstituting the statutory tripartite bodies, assuring broad based representation to the interests concerned is under consideration.

(c) No.

(d) Does not arise.

Withdrawal of victimisation measures by Employers

745. SHRI DINEN BHATTACHARYA: Will the Minister of PALIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether several employers in the private and public sectors have not withdrawn the victimisation measures taken during the Emergency; and

(b) the steps taken by Government to ensure that private and public sector employers withdraw the victimisation measures?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDIA VAAMA): (a) and (b). Government of India laid down certain guidelines in its letter of April 1977 to all State Governments and the Central employing Ministries/Departments and requested them to ensure the reinstatement of employees who lost their jobs during the period of the emergency as a result of acts of victimisation by their employers. Replies received from the State Governments and Public Sector Corporations indicate that by and large the employees who lost their jobs on account of the operation of Maintenance

of Internal Security Act, the Defence and Internal Security of India Rules and the then Government's attitudes to association with banned organisations have been taken back in service. On being informed subsequently that there were still a number of employees to be taken back in service, particularly in the private sector, Government wrote again on the 4th November, 1977, to the State Governments and the Central Employers' Organisations for taking appropriate steps to ensure the reinstatement in service by the employers the remaining affected persons in accordance with the guidelines issued in this regard. The Central Workers' Organisations have also been advised to take up any such pending cases with the concerned State Government.

Setting up of Sponge Steel Plant in Orissa

746. SHRI CHITTA BASU: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Government have under consideration any proposal to set up a sponge steel plant in Orissa;

(b) whether TISCO has offered collaboration with the said project; and

(c) if so, the terms and conditions for such collaboration?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) M/s. Industrial Promotion and Investment Corporation of Orissa Ltd., a State Government Undertaking are considering implementation of a project, for production of 300,000 tonnes of Sponge Iron per annum. For this purpose they were granted a Letter of Intent on 5-10-77.

(b) The above project does not envisage any collaboration offered by TISCO.

(c) Does not arise.